# HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

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Subject: Appointment of Steno-Typists after operation of Waiting List in the Subordinate Courts of Jammu & Kashmir (Kashmir Division) pursuant to Advertisement Notification No. 06 of 2024/Psy Dated 28.08.2024.

- Reference: i) Appointment order issued vide High Court order No. 760/Psy Dated 23.05.2025
  - ii) Waiting List issued vide High Court order No. 761/Psy Dated 23.05.2025
  - iii) Transfer and postings/adjustment of Steno-Typists for Kashmir Division issued vide High Court order No. 782/Psy Dated 28.05.2025.

#### ORDER

No. 942 of 2025/Psy

Dated: <u>04.07.2025</u>

Whereas, in terms of High Court order 760/Psy Dated 23.05.2025, the appointment order was issued in favour of 26 candidates as Steno-Typist for Kashmir Division after completion of the Selection process.

Whereas, the newly appointees, vide High Court order No. 782/Psy Dated 28.05.2025, were directed to join their place of postings within the period of 15 days from the date of issuance of order with the rider that any appointee who fails to join within the stipulated period, in that event his/her appointment shall be deemed to have been cancelled without any further notice.

Whereas, the concerned Principal District & Sessions Judges were asked to intimate the reporting/non-reporting of the appointees in their respective Districts.

Whereas, the concerned Principal District & Sessions Judges of Kashmir Division intimated that out of 26 candidates appointed, 09 candidates failed to report/ join for duties in their respective Districts within the stipulated period.

Whereas, the matter was placed before the Competent Authority and his lordship was pleased to cancel ab initio the appointment of the above referred 09 candidates and also directed the appointment of other candidates from the Waiting List in place of cancelled appointees under rules.

Now, therefore, taking into consideration the above facts, the appointment of 09 candidates to the post of Steno-Typist, who figure in Annexure-B1 to this order, is cancelled ab initio. Accordingly, the candidates who figure in Annexure-B2 to this order are appointed as Steno-Typist, in place of cancelled appointees, from the Waiting List with their posting / adjustments and subject to conditions/formalities as mentioned in Annexure-B3 to this order.

By order.

(M. K. Sharma)
Principal Secretary to,
Hon'ble the Chief Justice

No: 879-889 PSY-67/ Dated: 4-7-2025

#### Copy to:

- 1. Registrar General, High Court of J&K and Ladakh, Srinagar for information.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
- 3. Registrar Rules, High Court of J&K and Ladakh, Srinagar for information
- 4. Registrar I.T., High Court of J&K and Ladakh, Srinagar for information
- 5. All Principal District & Session Judges for information and necessary action
- 6. Secretary to Hon'ble Mr. Justice Sanjeev Kumar
- 7. Secretary to Hon'ble Mr. Justice Sanjay Dhar

..... for the information of their lordships

- 8. CPO e-Court, High Court of J&K and Ladakh, Srinagar for uploading the same on the High Court website
- 9. Director Finance, High Court of J&K and Ladakh, Srinagar for information
- 10. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping record of the same.

11. Office file

Principal Secretary to,
Hon'ble the Chief Justice

### Annexure – B1 to Order No. 942 of 2025/Psy Dated 04.07.2025

The list of candidates whose appointment has been cancelled ab-initio:

S. No.	Roll No.	Name of candidate with parentage & residence	Category
1.	241102660	Manik Kesar S/o- Dev Raj, R/o- Village-Sangar Near Govt. Middle School, Purmandal, Samba-181121.	ОМ
2.	241101790	Shabroz Ahmad Rather S/o- Jalal Ud Din Rather, R/o- Dowlatpora, Chadoora, Budgam-191113.	ОМ
3.	241101391	Bisma Jan D/o- Jan Mohd Guru, R/o- Motiyar, Rainawari, Srinagar-190003.	ОМ
4.	241101484	Shoaib Javid S/o- Javid Ahmad Para, R/o- Turkawangam, Shopian-192303.	RBA
5.	241102710	Akhilesh Jojra S/o- Yash Paul, R/o- H.No 76, Sec- 2, Sanjay Nagar, Jammu -180010.	OBC
6.	241102591	Vishal Sharma S/o- Vinod Kumar Sharma, R/o- VPO- Gagrote, Tehsil: Nowshera, District: Rajouri, 185151.	ALC/IB
7.	241102593	Nitisha Lalotra D/o- Yashpal Lalotra, R/o- H. No. 48, Lane No. 1, Enclave-B, Roop Nagar, Jammu-180013.	SC
8.	241102714	Opinder Kumar S/o- Pritam Lal, R/o- Village Kundal Tatta Pani ,Tehsil Padder, Kishtwar-182204.	ST2
9.	241102712	Sushil Kumar S/o- Ajudhya Dass, R/o- H. No. 5, Dounthly Dakki, Panjtirthi, Jammu-180001.	EWS

Principal Secretary to, Hon'ble the Chief Justice

## Annexure – B2 to Order No. 942 of 2025/Psy Dated 04.07.2025

The list of candidates who are appointed as Steno-Typist from Waiting List:

S.No.	Roll No.	Name of the candidate with parentage and address	Category
1.	241101898	Rouf Maqbool Ganie S/o- Mohammad Maqbool Ganie, R/o- Tulmullah, Ganderbal-191131.	ОМ
2.	241101507	Waris Khan S/o- Mohammad Maqbool Khan R/o- Frestabal Pampore, Pulwama-192121.	ОМ
3.	241101515	Amir Shafi Bhat S/o- Mohd Shafi Bhat, R/o- Waskura Ganderbal-191201.	ОМ
4.	241101978	Shakeeb Bashir S/o- Bashir Ahmad Mir R/o- Yarikalan Chadoora, Budgam-191113.	RBA
5.	241101092		OBC
6.	241102677	Sandeep Singh S/o- Sukhbir Singh R/o- Rangpur Trewa P/o Trewa Tehsil Arnia, Jammu-181131.	SC

Note: Three posts of Steno Typists falling under the category of ST1, ST2 and ALC are to be kept vacant as there is no candidate available in the waiting list under these categories.

Principal Secretary to, Hon'ble the Chief Justice

### Annexure - B3 to Order No. 942 of 2025/Psy Dated 04.07.2025

Transfer and posting/adjustments of Steno-Typists:

- Sh. Rouf Maqbool Ganie S/o- Mohammad Maqbool Ganie, R/o- Tulmullah, Ganderbal-191131 upon his proposed appointment as Steno-Typist may be posted in the Court of Addl. Mobile Magistrate (T), Srinagar against the available vacancy.
- Sh. Waris Khan S/o- Fareeda, R/o- Frestabal Pampore, Pulwama-192121 upon his proposed appointment as Steno-Typist may be posted in the Court of Addl. Special Mobile Magistrate, Shopian against the available vacancy.
- 3. Sh. Amir Shafi Bhat S/o- Mohd Shafi Bhat, R/o- Waskura Ganderbal-191201 upon his proposed appointment as Steno-Typist may be posted in the Court of Munsiff, Tangdhar against the available vacancy.
- 4. Sh. Shakeeb Bashir S/o- Bashir Ahmad Mir R/o- Yarikalan Chadoora, Budgam-191113 upon his proposed appointment as Steno-Typist may be posted in the Court of Addl. Special Mobile Magistrate (Munsiff Level), Beerwah against the available vacancy.
- 5. Ms. Badeera Farooq D/o- Farooq Ahmad Gujree, R/o-Gadood Bagh, Habba Kadal, Srinagar- 190001 upon her proposed appointment as Steno-Typist may be posted in the Court of Munsiff, Chadoora against the available vacancy.
- 6. Sh. Sandeep Singh S/o- Sukhbir Singh R/o- RangpurTrewa P/o Trewa Tehsil Arnia, Jammu-181131 upon his proposed appointment as Steno-Typist may be posted in the Court of Munsiff Mobile Magistrate (T), Anantnag against the available vacancy.

#### Note:

- i) All the new appointees are directed to join their place of postings within a period of 21 days from the date of issue of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment shall be deemed to have cancelled without any further notice.
- ii) All the Presiding Officers, before whom the new appointees have to join are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.
- iii) In case the candidate fails to produce requisite qualification and category certificate, the appointment of such candidates shall deem to be cancelled ab-initio.
- iv) All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of new appointees verified from the Inspector General of Police, CID, Jammu and Kashmir.
- V) The new appointees are directed to give an undertaking, before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1<sup>st</sup> Class to the effect that in case any adverse report about his/her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment shall deem to be cancelled abinitio and have no claim on his/her appointment.
- vi) The salary of the new appointees shall not be drawn unless a satisfactory report in respect of (ii), (iii) & (iv) above is received by the concerned Presiding Officer.

Principal Secretary to, Hon'ble the Chief Justice